

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BUDGET SESSION

### STARRED

## QUESTIONS AND ANSWERS

*Friday, the 22<sup>nd</sup> March, 2013.*

### Functioning Hatcheries

**Dr. DONKUPAR ROY**

**Dr. MUKUL SANGMA**

**(Chief Minister in-charge, Fisheries)**

\*37. Will the Minister in-charge,  
Fisheries be pleased to state :-

(a) The numbers (and their locations)  
of functioning Hatcheries in the  
State?

(a) The Department of Fisheries has  
3 fish hatcheries as below:

- (1) Digrichiring Fish Farm, in Rongram Block, West Garo Hills district, with an area of 7.6 hectares. This hatchery has been renovated recently and has commenced production.
- (2) Regional Fish Seed Farm, Jamge (East Garo Hills district). The farm is being comprehensively renovated with RKVY funding support.
- (3) Umsning Fish Farm, Umsning (Ri-Bhoi district). The area of the farm is 3.67 hectares. The farm is being renovated with RKVY funding support.

(b) The production of fish seeds from the above hatcheries annually?

(b)

(i) Digrichiring : The production of fish seed during the first year after renovation was 2.60 lakh fish seed (2011-12). The production of fish seed from this Hatchery will increase to 12.50 lakh in a year's time.

(ii) Jamge : Fish seed production will commence after the completion of renovation which is expected to take one year more.

(iii) Umsning : Currently under renovation with RKVY funding support and the capacity of the Farm is 24 lakh fingerlings. The production is expected to start in six month's time.

#### Scholarship/Stipend

**Dr. DONKUPAR ROY**

**Shri P. TYNSONG**

**(Minister in-charge, Border Areas Development)**

\*38. Will the Minister in-charge, Border Areas Development be pleased to state :-

(a) The amount of scholarship/stipend per students hailing from border areas?

(a) Sir, the amount of scholarship/ stipend per student hailing from border areas is as follows:

#### **1. Meritorious students at Pre-Matric stage**

##### **L.P. Scholarship examination**

- i) Securing position within 10<sup>th</sup> place - ₹ 100/- p.m
- ii) Securing 1<sup>st</sup> Division - ₹ 70/- p.m

**M.E. Scholarship examination**

- |  |   |             |
|--|---|-------------|
| i) Securing position within 10 <sup>th</sup> place | - | ₹ 150/- p.m |
| ii) Securing 1 <sup>st</sup> Division              | - | ₹ 100/- p.m |

**Students at Post Matric Stage**

**HSLC Examination**

- |   |   |             |
|---|---|-------------|
| i) Securing within 10 <sup>th</sup> place | - | ₹ 300/- p.m |
| ii) Securing 1 <sup>st</sup> Division     | - | ₹ 200/- p.m |
| iii) Securing 2 <sup>nd</sup> Division    | - | ₹ 100/- p.m |
| iv) Securing 3 <sup>rd</sup> Division     | - | ₹ 50/- p.m  |

**HSSLC Examination (Arts/Science/Commerce)**

- |   |   |             |
|---|---|-------------|
| i) Securing within 10 <sup>th</sup> place | - | ₹ 300/- p.m |
| ii) Securing 1 <sup>st</sup> Division     | - | ₹ 200/- p.m |
| iii) Securing 2 <sup>nd</sup> Division    | - | ₹ 100/- p.m |
| iv) Securing 3 <sup>rd</sup> Division     | - | ₹ 50/- p.m  |

**Degree Examination**

- |   |             |
|---|-------------|
| i) Post Graduate e.g. M.A/M.Sc./M.Com. etc.           | ₹ 400/- p.m |
| ii) Studies in Engineering/Technical/Agriculture etc. | ₹ 500/- p.m |

(b) The year the amount of scholarship/stipend was last revised?

(b) The amount of Scholarship/ Stipend was last revised in the year 2003.

**Sohra Sub-Division**

**Dr. DONKUPAR ROY**

**Dr. M. AMPAREEN LYNGDOH**  
(Minister in-charge, Urban Affairs)

\*39. Will the Minister in-charge, Urban Affairs be pleased to state whether the urban areas of Sohra sub-Division are entitled to obtain the various programmes and schemes implemented by the Urban Affairs Department?

Sir, the programme and schemes of Urban Affairs Department can be extended to Sohra Census Town provided Community & Rural Development schemes implemented in Sohra are withdrawn and a formal local body is constituted who will take the responsibility of management and maintenance of asset created.

### Cadastral Survey

**Dr. DONKUPAR ROY**

**Dr. R. C. LALOO**  
(Deputy Chief Minister in-charge,  
Revenue & D.M.)

\*40. Will the Minister in-charge, Land Reforms be pleased to state :-

(a) The number of cadastral surveys conducted by the Department during the last 5 years?

(a) Sir, during the last 5 years, from 2007-2008 to 2011-2012, cadastral survey of 39 villages/localities was undertaken. Survey in respect of large number of land acquisition cases were also undertaken.

(b) The problems and constraint faced during the survey?

(b) Sir, the problem and constraints faced related mainly to absence of actual land owners during survey, disputed inter-village boundaries, reluctance to get detailed/plotwise survey done, non-cooperation by villagers even where the village durbars had requested for cadastral survey etc.

### Suspension Footbridges

**Dr. DONKUPAR ROY**

**Shri P. TYNSONG**  
(Minister in-charge, Border Areas  
Development)

\*41. Will the Minister in-charge, Border Areas be pleased to state :-

(a) The number of suspension footbridges constructed by the Department that collapsed within two years after completion of construction?

(a) Sir, one No. only.

(b) The names of footbridges mentioned at (a) above?

(b) Suspension footbridge over river Tharia at Tharia Village.

(c) The steps taken for reconstruction of above bridges?

(c) At present the proposal for reconstruction of the bridge at a new site is being examined.

**Elephant Reserved Forest**

**Shri H. WITTING MAWSOR**

**Shri P. TYNSONG**  
**(Minister in-charge, Forests and**  
**Environment)**

\*42. Will the Minister in-charge, Forest be pleased to state whether the Government has decided to put Ri-Lynggam Area, West Khasi Hills District as Elephant Reserved Forest?

No, Sir.